

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 538 of 2020

In the matter of:

Vimal Coal Pvt. Ltd.

....Appellant

Vs.

Apna Paper Mills Pvt. Ltd.

....Respondent

Present:

Appellant: Mr. Abhishek Baid, Mr. Mohit Kumar Bafna and Mr. Pulkit Tare, Advocates.

Respondent: Mr. Mandeep Kalra, Mr. Nishant Shankar, Ms. Radhika Rai and Mr. Praveen, Advocates.

ORDER
(Through Virtual Mode)

17.07.2020: Mr. Mandeep Kalra, Advocate appearing on behalf of the Respondent seeks and is allowed a week's time to file reply-affidavit along with Vakalatnama. Rejoinder, if any, be filed within one week thereof.

List the appeal 'for admission (after notice)' on 13th August, 2020.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

AR/g